

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

R.P. No. 10 of 2014 in
Appeal No. 24 of 2013

Dated : 8th July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Indian Wind Energy Association (INWEA)
Review Petitioner/Appellant(s)

Versus

Gujarat Electricity Regulatory
Commission & Ors. Respondent(s)

Counsel for the Review Petitioner(s): Mr. Hemant Singh

Counsel for the Respondent(s) : Ms. Swapna Seshadri for
R.3 to 7, 8, 9 & 14
Ms. Suparna Srivastava for R.1

ORDER

Admit. Issue notice. Ms. Swapna Seshadri takes notice on behalf of Respondent Nos. 3 to 7, 8, 9 & 14 and Ms. Suparna Srivastava takes notice on behalf of Respondent No. 1. Notice be issued to the other Respondents returnable on 14.07.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **14.07.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

js/js